

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.213 – IA 263 of 2021  
Item No.214 – IA 350 of 2021  
Item No.215 – IA 316 of 2022  
Item No.216 – IA 220 of 2022  
Item No.217 – IA 1133 of 2022  
In  
CP(IB) 397 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicant

.....Respondent

**Order delivered on 17/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
Mr. Arjun Sheth, Adv.  
Mr. Dipen Sankhesara, Adv.  
Mr. Kiran Shah, RP in person  
For the Respondent : Ms. Nalini Lodha, Adv. for R-1  
Mr. Meet Thanki for R-1to R-6.  
Mr. Akhil Kukreja, Adv.

**ORDER**

**IA 263 of 2021**

Application is filed by erstwhile IRP seeking payment of fees and cost while conducting the CIRP. Learned Counsel Mr. Davawala for the applicant states that in compliance of the order dated 15.09.2022, Present Resolution Professional has filed detailed affidavit alongwith copy of the minutes of the meeting and voting resolution whereby ratification of the fees of erstwhile Resolution Professional is accepted, at Item No. B2(iii), B2(v) and B(vi) in the 13<sup>th</sup> meeting held on 22.09.2022. Corresponding resolutions are also placed on record. Learned Counsel further states that nothing survives in this application. We direct Resolution Professional that according to the affidavit filed and as per CoC ratification, payment be made within

two weeks' from the date of the order. Applicant is directed to file their revised claims in accordance with law within five days and supply copy to the Resolution Professional and Resolution Professional to act and comply the order in its true spirit. Accordingly, application is allowed and disposed of.

**IA 350 of 2021, IA 316 of 2022, IA 220 of 2022 & IA 1133 of 2022**

List on 01.03.2023.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**